

(8)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.586/93

Hon<sup>ble</sup> Shri A.V.Haridasan, Vice-Chairman(J)  
Hon<sup>ble</sup> Shri R.K.Ahooja, Member(A)

New Delhi, this 8th day of November, 1995

Shri Hari Ram  
s/o Shri Addi Ram  
aged 37 years  
Working as Head Clerk  
in the O/o General Manager  
Northern Railway  
Stores Branch  
Baroda House  
NEW DELHI.  
R/o No.173/B-6  
Sector No.III  
Rohini  
NEW DELHI - 110 085.

... Applicant

(By Shri P.M.Ahlawat, Advocate)

Versus

Union of India through:

1. The General Manager  
Northern Railway  
Baroda House  
NEW DELHI.
2. The Chief Personal Officer  
Northern Railway  
Baroda House  
NEW DELHI.

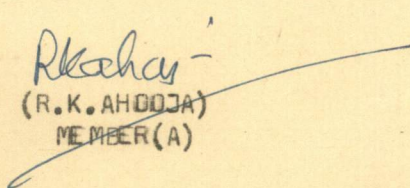
... Respondents

(By Shri B.K.Aggarwal, Advocate)

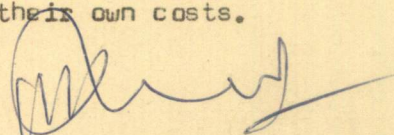
O R D E R (Oral)

Hon<sup>ble</sup> Shri A.V.Haridasan, Vice-Chairman(J)

Learned counsel for the applicant states that the applicant has since been given promotion and assigned seniority and therefore, the application has now become infructuous. The application is therefore, closed as infructuous, leaving the parties to bear their own costs.

  
(R.K.AHOOJA)  
MEMBER(A)

/RAQ/

  
(A.V.HARIDASAN)  
VICE-CHAIRMAN(J)